

Notification No. G.S.R. 1113 in Gazette of India dated the 29th July, 1967.

- (4) G.S.R. 1114 published in Gazette of India dated the 29th July, 1967, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (5) G.S.R. 1117 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (6) The Indian Administrative Service (Appointment by Promotion) Thirteenth Amendment Regulations, 1967, published in Notification No. G.S.R. 1119 in Gazette of India dated the 29th July, 1967.
- (7) The Indian Police Service (Appointment by Promotion) Twelfth Amendment Regulations, 1967, published in Notification No. G.S.R. 1120 in Gazette of India dated the 29th July, 1967. [Placed in Library. See No. LT-1374/67]

**PROTOCOL REGARDING DEVELOPING COUNTRIES**

**Shri Sher Singh:** I beg to lay on the Table a copy of the Protocol regarding Developing Countries adopted at the Diplomatic Conference on the revision of the Berne Convention for the Protection of Literary and Artistic Works, held at Stockholm in June-July, 1967. [Placed in Library. See No. LT-1375/67.]

12.55. hrs.

**MESSAGE FROM RAJYA SABHA**

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of

**Procedure and Conduct of Business in the Rajya Sabha,** I am directed to enclose a copy of the Indian Official Secrets (Amendment) Bill, 1967, which has been passed by the Rajya Sabha at its sitting held on the 7th August, 1967".

**(AMENDMENT) BILL**

**INDIAN OFFICIAL SECRETS**

AS PASSED BY RAJYA SABHA

**Secretary:** Sir, I beg to lay on the Table of the House the Indian Official Secrets (Amendment) Bill, 1967, as passed by Rajya Sabha.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**TWELFTH REPORT**

**Shri Khadilkar (Khed):** I beg to present the Twelfth Report of the Committee on Private Members' Bills and Resolutions.

**ESTIMATES COMMITTEE**

**TENTH REPORT**

**Shri P. Venkatasubbaiah (Nandyal):** I beg to present the Tenth Report of the Estimates Committee on the Ministry of Railways—Commercial and other Cognate matters relating to Indian Railways.

12.56½ hrs.

**STATEMENT RE. PROBLEMS OF THE JUTE INDUSTRY AND COTTON PRICE POLICY FOR 1967-68**

**The Minister of Commerce (Shri Dinesh Singh):** I beg to lay a statement on the Table on the problems of the Jute Industry and Cotton price Policy for 1967-68. [Placed in Library. See No. LT-1386/67.]

**Mr. Speaker:** We will now take up further consideration of Unlawful Activities (Prevention) Bill.

**Shri D. N. Patodia (Jalore):** What about item No. 18 on cotton price policy?

**Mr. Speaker:** That statement has been placed on the Table.

**Shri D. N. Patodia:** What about the discussion or questions on that?

**Mr. Speaker:** No discussion now.

12.57 hrs.

UNLAWFUL ACTIVITIES (PREVENTION BILL)—Contd.

**Mr. Speaker:** The House will now take up further consideration of the Unlawful Activities (Prevention) Bill.

**Shri Frank Anthony (Nominated Anglo-Indians):** What about the amendments for circulation, Select Committee and so on?

**Mr. Speaker:** I will take them one by one.

**Shri Nambiar (Tiruchirappalli):** There is going to be voting on each of them. It will take the whole of today and tomorrow.

**Mr. Speaker:** Let us see. I will take them one by one. The first one is by Shri Yashpal Singh. Does he want to move his amendment?

**Shri Yashpal Singh (Dehra Dun):** I beg to move:

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 30th November, 1967." (1)

**Shri Madhu Limaye (Monghyr):** I beg to move:

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 1st September, 1967." (45)

**Shri C. C. Desai (Sabarkantha):** I beg to move:

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 15th September, 1967." (46).

**Shri Frank Anthony:** I beg to move:

"That the Bill be referred to a Select Committee consisting of 12 members, namely:

Shri Y. B. Chavan, Shri Hem Barua, Shri Hamayun Kabir, Shri Madhu Limaye, Shri Bal Raj Madhok, Shri M. R. Masani, Shri H. N. Mukerjee, Shrimati Sharda Mukerjee, Shri P. Ramamurti, Shri Era Sezhiyan, Shri Atal Bihari Vajpayee, and Shri Frank Anthony.

with instructions to report by the first day of the next session" (47)

**Shri C. C. Desai:** I beg to move:

"That the Bill be referred to a Select Committee consisting of 17 members, namely:

Shri Tridib Chaudhuri, Shri Y. B. Chavan, Shri M. Mohammad Ismail, Shri S. Kandappan, Shri K. M. Koushik, Shri Madhu Limaye, Shri Bal Raj Madhok, Lt. Col. H.H. Maharaja Manabendra Shah of Tehri Garhwal, Shri H. N. Mukerjee, Shrimati Sharda Mukerjee, Shri K. Ananda Nambiar, Shri Nath Pai, Dr. Baburao Patel, Shri Manibhai J. Patel, Shrimati Sushila Rohatgi, Pandit D. N. Tiwary; and Shri C. C. Desai.

with instructions to report by the first day of the next session." (48)

**Shri Jyotirmoy Basu (Diamond Harbour):** I beg to move:

(i) "That the Bill be circulated for the purpose of eliciting opinion thereon by the 31st December, 1967." (65)